

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
7094-7095/2017

MANI RAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(and IA No.92576/2017-EXEMPTION FROM FILING O.T. and IA
No.92577/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 24-01-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. M.Z. Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has been served but no one has put in
appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
24.1.2018

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